

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3758
ANSWERED ON:25.08.2011
IMPLEMENTATION OF RAJENDER SACHAR COMMITTEE
Biju Shri P. K.;Owaisi Shri Asaduddin

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Union Government review the implementation of Justice Rajender Sachar Committee recommendations on quarterly basis;
- (b) if so, whether the Union Government has reviewed the progress made by the different Ministries/Departments during the last quarter of 2010-11 and first quarter of 2011-12;
- (c) if so , the details thereof;
- (d) the extent to which these Ministries have achieved the target set for implementation; and
- (e) the further steps taken or being taken by the Union Government to encourage the said Ministries/Departments to implement these recommendations as per the target fixed?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) : Yes, Madam.

(c) & (d): Achievements of various Ministries implementing the decisions taken on the recommendations of Prime Minister's High Level Committee on Social, Economic and Educational Status of the Muslim Community of India (Justice Rajindar Sachar Committee) is enclosed at Annexure-I.

(e): It has been recently decided by the Government to review the progress of implementation of the decisions taken as a follow-up action on the recommendations of Sachar Committee every six month by the Committee of Secretaries and the Cabinet as done in the case of the Prime Minister's New 15 Point Programme for the Welfare of Minorities.